

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T. C.P No.35/(MAH)/2011
CA No.

CORAM:

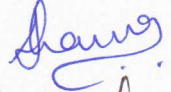
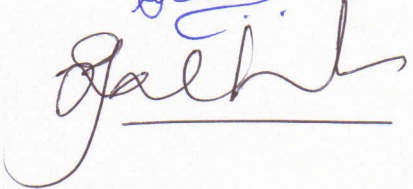
Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.09.2016

NAME OF THE PARTIES: Mr. Tikamchand Kothari

V/s.
M/s. Apex Detonators Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Shweta Sharma	Advocate for Respondents.	
2	A.P. Neelabundar	Adv- Petitioner	

Order

C.P. No. 35/397-398/CLB/MAH/2011

1. Ld. Counsel of the Petitioner is seeking an adjournment. Granted.
2. As per the convenience of both the sides next date is fixed on 19/10/2016. Duly communicated to both the sides.

Dated: 28.09.2016

Sd/-

Shri M.K. Shrawat
Member (Judicial)